

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 89 OF 2019 & IA NO. 424 OF 2019**

**AND**

**APPEAL NO. 103 of 2019 & IA NO. 442 OF 2019**

**Dated: 23<sup>rd</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s Bhadreshwar Vidyut Private Limited ....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Ashish singh  
Mr. Anup Jain  
Ms. S. Rama for R-2

**ORDER**

***Admit.***

List these matters for hearing on IAs for interim reliefs on **11.07.2019**.

Interim order, if any, shall continue till the next date of hearing i.e.

11.07.2019.

**(Ravindra Kumar Verma)  
Technical Member**

vt/js

**(Justice Manjula Chellur)  
Chairperson**